RAJYA SABHA

Friday, the 11th September, 1964/ *the* 20th *Bhadra,* 1886 *(Saka).*

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

भारत के लिए समान लिपि

*१२१. श्री भगवत नारायण भार्गव: क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार भारत में समान लिपि निश्चित करने का विचार कर रही है ;

(ख) यदि हां, तो क्या इस सम्बन्ध में राज्य सरकारों और प्रमुख गैर-सरकारी संस्थाओं की राय ली गई है ; और

(ग) इस विषय में सरकार ने क्या निर्णय किया है ?

t [COMMON SCRIPT FOR INDIA

*121. SHRI B. N. BHARGAVA: Will the Minister of EDUCATION be pleased to state:

(a) whether Government proposed to evolve a common script for India;

(b) if so, whether the State Governments and prominent non-Government institutions have been consulted In this regard; and

(c) what decision has been taken by Government in the matterT]

शिक्षा मन्त्रालय में उपमंत्री (श्री भक्त दर्शन): (क) से (ग) विवरण सभा पटल पर रख दिया गया है ।

t[ ] English translation. **660**

R.S.—1

विवरण

भारत के लिये समान लिपि

सरकार सभी भारतीय भाषाओं के लिए एक समान लिपि, जो देवनागरी ही हो सकती है, के विचार का सदैव समर्थन करती रही है । किन्तु सरकार के विचार में देवनागरी को एक समान लिपि के रूप में अपनाने का उपयुक्त अवसर केवल तभी आएगा जब इस संबंध में अहिन्दी-भाषी क्षेत्रों के निवासियों से सुझाव प्राप्त होंगे, ताकि उनके मन में यह संदेह पैदा न हो कि उन पर समान लिपि लादी जा रही है ।

२. सरकार ने राज्य सरकारों और गैर-सरकारी संस्थानों की विशेष रूप से कोई सलाह नहीं ली है, किन्तु अगस्त १९६१ में मुख्य मंत्रियों और केन्द्रीय मंत्रियों की बैठक में इस विषय पर चर्चा हुई थी । उनका विचार था कि "सभी भारतीय भाषाओं के लिए एक समान लिपि का होना न केवल वांछनीय होगा बल्कि भारत की विभिन्न भाषाओं के बीच यह एक मजबूत कड़ी का काम करेगी और इस प्रकार राष्ट्रीय एकता कायम करने में बहुत सहायक होगी । वर्तमान परिस्थितियों में भारत के लिए ऐसी समान लिपि केवल देवनागरी ही हो सकती है । यद्यपि निकट भविष्य में एक समान लिपि को अपनाना कठिन होगा, किन्तु इस उद्देश्य को ध्यान में रखा जाना चाहिए और इस दिशा में कार्य करते रहना चाहिये ।"

३. इस प्रश्न पर भावात्मक एकता समिति और केन्द्रीय सलाहकार बोर्ड ने भी क्रमशः सितम्बर, १९६१ और जुलाई, १९६२ में हुई अपनी बैठकों मे विचार किया था । ये दोनों संस्थाएं इस बात से सहमत थीं कि देश के लिए अन्ततोगत्वा देवनागरी ही एक समान लिपि के रूप में अपनाई जा सकती है ।

४. कुछ समय पहले शिक्षा मंत्रालय ने, जिन भारतीय भाषाओं के संकेत देवनागरी

में विद्यमान नहीं हैं उनकी विशेष ध्वनियों के लिए संकेतों के सुझाव हेतु, भाषाविदों की एक समिति बनाई थी । इसका उद्देश्य किसी भी भारतीय भाषा के लिप्यंतरण के लिए देवनागरी लिपि को समर्थ बनाना था । समिति ने अपना प्रयास अभी पूरा नहीं किया है और आशा की जाती है कि उसकी रिपोर्ट शीघ्र ही प्राप्त हो जाएगी । रिपोर्ट प्राप्त होने पर उस पर पूरा विचार किया जाएगा और सरकार द्वारा बहुत जल्दी ही उस पर निर्णय लिया जाएगा ।

f[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): (a) to (c) A statement is laid on the Table of the House.

STATEMENT

Common Script for India.—

The Government has always supported the idea of having a common script for all the Indian languages which would only be Devanagari Script. However, in its opinion, the right time for the adoption of Devanagari as the common script would arrive, when the move came from the non-Hindi speaking people, so that there could be no suspicion in their minds about the imposition of the common script.

2. The Government have not specifically consulted the State Governments and non-Government Institutions. This matter, however came up for discussion, at a meeting of the Chief Ministers and Central Ministers held m August, 1961. The meeting was of the opinion that "a common script for all Indian languages was not only desirable, but would be a powerful link between the different languages of India, and, therefore, of great help in bringing about integration. Such a common script in India under the existing circumstances can only be Devanagari. While it may be difficult to adopt a common script in 1he near future, this objective should be kept in mind and worked for".

+[ ] English translation.

3. The question was also discussed by the Emotional Integration Committee and the Centra] Advisory Board of Education at their meetings in September, 1961 and July, 1962 respectively. Both these bodies agreed that ultimately Devanagari was to be adopted as the common script for the country.

4. Some time ago, the Ministry of Education had appointed a Committee of Linguists to suggest symbols to represent the sounds peculiar to various Indian languages, for which no symbols existed at present in Devanagari, with a view to equip Devanagari script for transcription of all the Indian languages. This Committee has not yet concluded its labours, and its report is expected to be finalised soon. On receipt of the report, it will be given due consideration and *the* Government's decision thereon will be taken quite expeditiously.

श्री भगवत नारायण भार्गव : इस स्टेटमेंट में कहा गया है कि "सरकार सभी भारतीय भाषाओं के लिए एक समान लिपि, जो देवनागरी ही हो सकती है, के विचार का सदैव समर्थन करती रही है । किन्तु सरकार के विचार में देवनागरी को एक समान लिपि के रूप में अपनाने का उपयुक्त अवसर केवल तभी आएगा जब इस संबंध में अहिन्दी-भाषी क्षेत्रों के निवासियों से सुझाव प्राप्त होंगे । मैं जानना चाहता हूं कि क्या अहिन्दी-भाषी क्षेत्रों की ओर से कोई सुझाव सरकार ने मांगे हैं और अगर मांगे हैं तो कब मांगे हैं ?

श्री भक्त दर्शन : जैसा कि इस विवरण के दूसरे पैराग्राफ में दिया गया है, यह विषय मुख्य मंत्रियों के सम्मेलन में रखा गया था और उन्होंने इसका पूरी तरह से

समर्थन किया है और कोई सुझाव इस बारे में नहीं मांगे गए ।

श्री भगवत नारायण भार्गव : श्रीमन्, जब सरकार ने उत्तर यह दिया है कि जब तक उन लोगों से सुझाव नहीं प्राप्त होंगे तब तक हम देवनागरी को एक समान लिपि नहीं अपना सकते हैं तो मैं जानना चाहता हूं कि क्या कोई प्रयास किया गया है कि इस संबंध में अहिन्दी-भाषी क्षेत्रों के विचार मांगे जायें । मुख्य मंत्री तो वहां थे और उन्होंने एक मत से इस बात को स्वीकार किया कि देवनागरी लिपि होनी चाहिये । लेकिन सरकार कहती है कि जब तक उनके निवासियों के सुझाव प्राप्त नहीं होंगे तब तक वह नहीं होगा ।

श्री भक्त दर्शन : श्रीमन्, मुझे खेद है कि इसमें जो "सुझाव" शब्द का प्रयोग किया गया है यह उपयुक्त नहीं था । होना यह चाहिये था कि ज: उनकी तरफ से पहल होगी, इनीशिएटिव लिया जायेगा तब कदम उठाया जायगा ।

श्री भगवत नारायण भार्गव : पैराग्राफ ४ में जिस कमेटी की चर्चा की गई है यह कमेटी कब बनाई गई थी और कब तक इस कमेटी की रिपोर्ट मिलने की आशा है ?

श्री भक्त दर्शन : श्रीमन्, मुझे इस बात पर भी खेद है कि यद्यपि यह समिति सन् १९६० में नियुक्त की गई थी और अब तक इसकी तीन बैठकें भी हो चुकी हैं लेकिन इसने अपनी अन्तिम सिफारिशें अभी तक नहीं दी हैं । उन्हें स्मरण पत्र दिया गया है और मैं आशा करता हूं कि इस सम्बन्ध में जल्दी रिपोर्ट मिल जायेगी ।

श्री भगवत नारायण भार्गव : क्या समिति को कोई समय दिया गया था कि इतने समय में रिपोर्ट दे दे ? क्या समिति के सदस्यों के नाम बताने की भी कृपा करेंगे ?

श्री भक्त दर्शन : श्रीमन्, समय के सम्बन्ध में मुझे पता नहीं कि कितना समय दिया गया था लेकिन मैं स्वीकार करता हूं कि काफी देर हुई है। सदस्यों के नाम इस प्रकार हैं : डा० बी० आर० सक्सेना, डा० बी० एन० प्रसाद, डा० सुकुमार सेन, डा० पी० बी० पंडित, डा० मसूद हुसैन खां, प्रोफेसर एन० एन० भठेजा, डा० चन्द्र शेखर, श्री एस० के० तोशखानी, श्री जी० बी० धल्ल, श्री लोकनाथ भराली, प्रोफेसर जोगेन्दर सिंह सोंधी, श्री वो० बी० कोलटे, डा० वी० कृष्णमूर्ति, प्रोफेसर एन० नागप्पा and one representative of the Directorate यानी सभी भाषाओं के भाषा शास्त्री लोगों को, लिंग्विस्टिक्स को, इसमें सम्मिलित किया गया है ।

SHRI DEOKINANDAN NARAYAN: Sir, the Statement says in the second paragraph that a meeting of the Chief Ministers of States and some Central Ministers was held and there a Resolution was passeii or opinion was expressed that a common script for all Indian languages was not only desirable, but would be a powerful link between the different languages of India and, therefore, of great help in bringing about integration. This was the opinion expressed by the Conference of Chief Ministers and Central Ministers. May I know the difficulties that are not surmountable in order to adopt this common script?

SHRI M. C. CHAGLA: Sir, we have to carry with us in this matter the Chief Ministers of the States in the I South and West Bengal. We are most anxious to introduce the common script. I am fully conscious of the fact that today a student carries the burden of not only having to learn three languages but three scripts. Take, for example, Madras, Sir. He has to learn the Tamil script for Tamil, the Devanagari script for Hindi and the Roman script for English. It is too much of a burden on him. At the Chief Ministers' Conference what

was emphasised was the necessity for some common script and also there should be no compulsion. Therefore, if we can carry with us the States in the South and West Bengal, we are most anxious to introduce the script, the common script, but it can only be by consent. So, till we get their consent, it will be impossible for us to introduce it.

SHRI NIREN GHOSH: May I know on what grounds the Devanagari script has been chosen to be the most suitable common script for India and not the Roman script, which is almost universal and which tallies with English also?

SHRI BHAKT DARSHAN: Sir, there are two main reasons. Out of the fourteen languages recognised in **the** Constitution, it is already the script of three languages, i.e., Hindi, Sanskrit and Marathi. Besides this, Sir, this is considered by the linguists **all the** world over to be the most scientific script.

SHRI ARJUN ARORA: May I know whether, if the Chief Ministers have accepted this idea and if the Government of India is anxious to promote this idea, the Ministry of Education has undertaken any pilot work in preparation for the day when the initiative will come from the non-Hindi-speaking States?

SHRI M. C. CHAGLA: Sir, we try to influence them, the Souith and West Bengal. We have taken the initiative by setting up a Committee which should try and work out a scheme whereby the various sounds in other languages which are not to be found in the Devanagari script should be incorporated in it. Then, Sir, in the tribal areas also we are starting education in the Devanagari script. Therefore, I can assure the House that as far as the Ministry is concerned, it is most anxious to have a common script in India. It will solve many of our problems but we have to carry with us, I repeat, the whole of India; they should accept this nositinn

श्री दत्तोपन्त ठेंगड़ी : हिन्दी को सर्वमान्य करने के लिये जो तांत्रिक कठिनाइयां हैं उनको कम करने की दृष्टि से क्या सरकार के पास ऐसे भी सुझाव श्राए हैं कि जिससे टेलीप्रिंटर तथा टाइपराइटर में स्पीड बढ़े श्रौर स्पेस कम लगे, जैसे लाइन के ऊपर श्राने वाली पाइयां हैं, मात्राएं हैं उसके लिए बंगला के समान कुछ प्रयास हो ?

श्री भक्त दर्शन : श्रीमन्, इस बारे में बहुत कुछ कार्यवाही की गई है। कई कमेटियों ने इस पर विचार किया है। सबसे ताजा कमेटी जिसने विचार किया उसमें भारत सरकार के श्रौर महाराष्ट्र सरकार के प्रतिनिधि थे श्रौर उन्होंने देवनागरी लिपि का जो संशोधित रूप है उसको श्रन्तिम स्वीकृति दे दी है श्रौर उसके मुताबिक टाइपराइटर्स में संशोधन करना निश्चित कर लिया है। टेलीप्रिंटर्स के बारे में भी विचार किया जा रहा है।

SHRI M. M. DHARIA: Sir, in view of the present disintegrating forces that are working in this country, will the hon. Minister assure this House that this process of having a common script will be accelerated?

SHRI M. C. CHAGLA: Yes, Sir, We want to support every unifying factor. Moreover, Sir, it is a common script.

SHRI GOPIKRISHNA VIJAIVARGIYA: Is there any idea of making at least one South Indian language compulsory for North Indian students?

SHRI M. C. CHAGLA: Sir, we have evolved a formula under which the North must learn one language from the South. That is the formula we are working on.

SHRI G. M. MIR: Sir, the hon. Minister has stated that to have a common script a Committee had been set up in 1960 and now it is 1964. May I know the reasons for such a long delay' now the reasons for such a

y?

SHRI BF

difficult tc BHAKT DARSHAN: Sir, ery
and to b difficult to collect these all
naturally i together and to bring ind the table
quite a lot and naturally time. I admit it has
the Comr taken ot of time, but we have now
submit it t I the Committee to finalise

SHRIMATI DEVAKI GOPIDAS: May I know whether any of the South Indian languages has been made compulsory in any colleges in the North?

SHRI BHAKT DARSHAN: Sir, the point is that the three-language formula has been or is to be uniformly applied in all the States, including the States in the North, and we have been requesting the States, especially the Hindi-Speaking States, to fall in line. We have prepared a scheme which may be acepted in the Fourth Plan and according to that one of the non-Hindi languages will be made compulsory in all the Hindi-speaking areas.

MR. CHAIRMAN; Incidentally this question refers only to a common script and not to other things. Next question.

ALLEGATIONS AGAINST ORISSA MINISTERS AND EX-MINISTERS

*122. SHRI A. D. MANI: Will the Minister of HOME AFFAIRS be pleased to state.-

(a) whether some M.L.A.s have written to Government making certain allegations against Ministers and ex-Ministers of Orissa;

(b) if so, what are the allegations; and

(c) whether Government propose to appoint a judicial commission to enquire into these charges?

THE DEPUTY MINISTER IN THB MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) Yes, Sir. Sixty-three persons including twenty-two M.L.A.s of Orissa have submitted a memorial to the President making certain allegations against Ministers and ex-Ministers of Orissa.

(b) It would not be in public interest to disclose the allegations.

(c) The memorial is still under examination of Government.

SHRI A. D. MANI: Sir, do these Allegations refer to the entries found in the account books of Messrs. Seraj-uddin & Co.?

SHRI GULZARILAL NANDA: Sir, these allegations cover a fairly wide ground and probably they may have touched that ground also.

SHRI A. D. MANI; In view of the fact that some Ministers are involved, does the Government propose to advise the President that no person who is the subject of an allegation should be made the Chief Minister of Orissa?

SHRI GULZARILAL NANDA: This is in the stage of allegation so far as the Government is concerned. From the President, to whom this memorial was submitted, we have received the document and we are proceeding to deal with it.

SHRI A. D. MANI: Is the Government aware that Mr. Biju Patnaik made a statement the other day, some weeks ago, that he had made a fortune of Rs. 10 crores within a short time and does the Government consider that such a fortune could have been made by lawful and honest means?

SHRI GULZARILAL NANDA: This does not arise out of this.

SHRI A. D. MANI: It is one of the subjects of the allegation. It is referred to in the memorial.

MR. CHAIRMAN: No. Mr. Vajpayee.